

THE MINISTER OF TEXTILES AND MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The information is being collected and will be laid on the table of the Sabha in due course.

Centrally Sponsored Health Schemes for Women and Children

7201. SHRID. AMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the Centrally sponsored schemes presently being implemented to provide proper medical care and treatment to the women and children?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) While medical care and treatment to women and children is provided by the State Governments, the Centrally Sponsored Schemes presently being implemented for health care of women and Children are as under:—

1. Prophylaxis against nutritional anaemia among mothers and children.
2. Prophylaxis against blindness due to Vit.A deficiency among children.
3. Immunisation of pregnant mothers with tetanus toxoid and children with DPT, polio BCG, measles etc.
4. Oral Rehydration Therapy to combat Diarrhoeal diseases.
5. Establishment and maintenance of Sub-centres.

6. Training of Auxiliary Nurse Midwives, Lady health Visitors, indigenous dais etc.

7. Medical Termination of Pregnancy (MTP) facilities.

8. Supplementary nutrition under ICDS.

During 7th Plan Rs.887 crores (excluding ICDS) have been allocated for these schemes.

Quality of Bio-Medical and Surgical Equipments

7202. DR. DAULATRAO SONUJI AHER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any authority to monitor the quality of Bio-Medical Electronic as well as surgical equipments and instruments; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD) (a) and (b). The Bureau of Industrial Standard have prescribed certain standards in respect of surgical instruments and medical equipments. In respect of electronic equipments the Department of Electronics is responsible for standards and quality control.

Vansadhara Irrigation Project

7203. DR. VISHWANATHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is any proposal to develop the Vansadhara irrigation systems

under in Skikakulam District of Andhra Pradesh;

(b) if so, the details thereof; and

(c) the time by which the second stage of the project is likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) Vansadhara Project Stage I comprising a barrage at Gotta sanctioned in February, 1972 to provide irrigation to an ayacut of 59986 hectares is nearing completion. In addition, Vansadhara Project Stage II envisaging construction of a barrage at Neradi will provide irrigation to an area of 43,414 hectares apart from stabilising the Ayacut of Stage I.

(c) While the State Government is required to secure clearance from environment and forest angles, Orissa government is required to give formal concurrence to the project.

Menace of Drug Abuse and Alcoholism

7204. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have urged the Indian Council of Medical Research (ICMR) to suggest some measures to tackle the menace of drug abuse, alcoholism and tobacco consumption in the country;

(b) if so, the measures suggested by ICMR; and

(c) the steps taken to implement the suggestions made by ICMR?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). The ICMR has been in touch with the Government of India regarding the problem of menace of drugs, alcoholism and tobacco. It has also been providing the details periodically of its intervention projects for control of drugs, alcoholism and tobacco consumption.

(c) The Government of India have been cautioning the people from time to time through the Government Media and the press about the harmful effects of drugs alcoholism and tobacco consumption.

Charitable Diagnostic Centres in Delhi

7205. SHRI PRATAPRAO B. BHOSALE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a large number of charitable clinical diagnostic centres are functioning in Delhi;

(b) if so, location of these centres and details of services being provided by each such centre;

(c) whether officials of Delhi Administration have checked these centres to ensure that these centres are providing the services and charging from patients according to norms specified for them;

(d) if so, the details of the centres visited during January to March, 1990;

(e) whether some facilities are provided to such centres if these centres are purely charitable; and

(f) if so, the details thereof?